## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

## LOK SABHA UNSTARRED QUESTION NO. 1963 ANSWERED ON 28<sup>TH</sup> JULY, 2016

## **DRUNKEN DRIVING**

## 1963. SHRI DHANANJAY MAHADIK: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: DR. HEENA VIJAYKUMAR GAVIT: DR. J. JAYAVARDHAN: SHRI B. SENGUTTUVAN:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether drunk driving on National Highways has resulted in large road crashes, if so, the details thereof and the number of injured and fatalities occurred during the last three years;

(b) whether National Highways Authority of India (NHAI) has decided not to provide any access to liquor vends along their routes and also considering to block the access to the existing liquor shops from highway network, if so the details thereof; and

(c) the steps being taken by the NHAI in this regard?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) The total number of road accidents, persons killed and injured due to intake of alcohol on all roads in the country during the last three calendar years from 2013 to 2015 are given below:-

Year	Total number of road accident on National Highways	Total number of persons killed on National Highways	Total number of persons injured on National Highways	Total number of road accident due to intake of Alcohol in respect of all roads	Total number of persons killed due to intake of Alcohol in respect of all roads	Total number of persons injured due to intake of Alcohol in respect of all roads
2013	1,36,786	45,612	1,43,107	20,290	6,463	20,081
2014	1,37,903	47,649	1,47,696	18,916	6,968	19,432
2015	1,42,268	51,204	1,45,341	16,298	6,755	18,813

(b) & (c) Licensing of liquor shops is covered under Excise Policy of the States. However, in the wake of increasing number of road accidents due to drunken driving, Chief Secretaries

/Principal Secretaries/Secretaries (Transport) of all States/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. State Governments have also been requested to review cases wherever license had already been given for liquor vendors along National Highways for taking corrective action.

Chairman, NHAI vide DO No. NHAI/11001/3/2016-RSC III/1535 dated 31.05.2016 has also requested all Chief Secretaries to remove liquor shops on the National Highways and not to allow new liquor vendor in future.

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